# **HIGH COURT OF CHHATTISGARH: BILASPUR**

# **ENDORSEMENT**

Endt. No. 679 /Confdl./2020 Bilaspur, dated the 17/09/2020 I-8-2/2002 (Pt. XII)

Copy of letter no. L-16021/5/2017-GP-I along with enclosures dated 28.08.2020 of the Section Officer (GP-II), Government of India, Ministry of Petroleum and Natural Gas, New Delhi regarding filling the post of Member (Legal) in Petroleum and Natural Gas Regulatory Board (PNGRB) is enclosed herewith for information of the candidates concerned.

> 1.09.2020 (Sanjay Kumar Jaiswal) I/c Registrar General

Encl: As above

02/2020 Masc/Confdl

### File No. L-16021/5/2017-GP-I

भारत सरकार / Government of India

पेट्रोलियम और प्राकृतिक गैस मंत्रालय / Ministry of Petroleum and Natural Gas शास्त्री भवन, नई दिल्ली / Shastri Bhawan, New Delhi

Dated: 28 August, 2020

To,

The Registrar General, All High Courts (as per list)

Sub: Filling the post of Member (Legal) in Petroleum and Natural Gas Regulatory Board (PNGRB).

Madam/Sir,

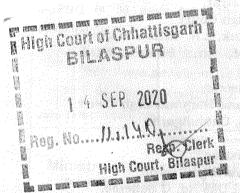
I am directed to say that one post of Member (Legal) has fell vacant on 20.03.2020 in PNGRB and it has been decided to fill the vacancy by inviting applications for the post through open advertisement in leading newspapers. Accordingly, advertisement has been published on 22.08.2020 in leading newspapers including Employment News. Copy of advertisement along with details of the vacancy is enclosed at Annexure.

2. In this regard, it is requested that the vacancy may kindly be given wide publicity through the website and Notice-Boards of the High Court.

Yours faithfully,

(Ranjit Kumar)
Section Officer (GP-II)
Tel: 2338-5239

Encl: as above.



Pec Yuung 100/14/09/20 4:45PM F.No. II/4(9)/2020-Estt.-1539 भारत सरकार Government of India गह मंत्रालय

Ministry of Home Affairs

## स्वापक नियंत्रण ब्यरो

## Narcotics Control Bureau

West Block No.1, Wing No.5 R K Puram. New Delhi -110066

04 Aug, 2020

Circular

Subject: Filling up the post of Assistant Director in Narcotics Control Bureau under Ministry of Home Affairs on deputation basis.

Narcotics Control Bureau's vacancy F.No.II/4(13)/2019/697 dated 02/06/2020 published in Employment News dated 6-12 June 2020 on the subject cited

2. The last date for receipt of applications has been extended upto 04/09/2020. All applications must be routed through proper channel.

3. All other instructions will remain unchanged as mentioned in the Vacancy Circular F.No. II/4(13)/2019/697 dated 02/06/2020

EN 15/47

( Ravi Shanker Joshi ) Assistant Director (Admn)



### Ministry of Petroleum and Natural Gas (MoPNG) - Advt. 02

Invites applications for the post of Member (Legal) in Petroleum and Natural Gas Regulatory Board (PNGRB). The post fell vacant on 20.03,2020

Last date for receipt of applications in MoPNG is 30 days from the date of advertisement.

> For details visit to websites: http://www.petroleum.nic.in http://www.pngrb.gov.in

davp 33101/11/0003/2021

EN 15/10

WWW.JOBRIYA.IN

Essential: (I) Masters Degree in Economics or Statistics or Mathematics or Commerce or Agricultural Economics or Agriculture from a recognized university or

(II) One year experience of collection compilation analysis and statistical data.

pay or pay scale is the normal replacement grade without any upgradation

Regulation of pay and other terms of deputation:

The pay of the officer selected on "deputation" basis will be regulated in the scale of pay attached to the post in accordance with DOPT OM No. 6/8/2009 Estt. (Pay-4) dated 17.06.2010 as amended from time to time.

Continued on eace 21 Continued on page 21





ONLINE-INTERVIEW NOTICE

Applications are invited to attend the "Interview (online through video conferencing)" for the below positions under different externally funded projects at Division of Floriculture and Landscaping, IARI, New Delhi. The eligible candidates are requested to send their application along with self-affested scanned copies of the original documents to the e-mail addresses mentioned below by 31" August, 2020. After screening of the applications, eligible candidates will be promised about interview by e-mail or over phone.

				The second secon	
Sr No	Name of the Post and Number of Position	Emoluments (Fixed) PM	Date of Interview	E-mail ID	
	Senior Research Fellow-IO* One	8 31 300- 24 39A	35:09:2020	<ur> <li>cumar quineer@yaroo.com</li> </ur>	
2.	Junior Research Fellow-(01) One	Rs. 31 000/- + 24% HRA	04.09.2020	rentalar @yango com.	
3.	Young Professional-II- 1011 One	Rs 25,000/-	07 09 2020	kishan, swaroop@rediffmail.com	
	/				

Age limit. Maximum age is 35 years lage relaxation of five years for SC/ST & women candidates and three years for SC/ST & women candidates and three

The detailed information on qualifications, amolument downloaded from the IARI website http://www.iari.res.in palifications, empluments proforms and other conditions etc. san be-

Assistant Administrative Of

Senior Director (M)

EN 15/50



F. No. 1/29/2014-NCM & HKA Government of India, Ministry of Textiles O/o Development Commissioner (Handicrafts).

# National Crafts Museum & Hastkala Academy

(Formerly National Handicrafts & Handlooms-Museu Bhairon Marg, Pragati Maidan, New Dorfti-110001 Website: nationalcraftsmuseum.nic.in, email: aso-nhhm@gov.in

Extension of Last date Deputation

Last date for submission of applications for the following posts has been extended till 31Aug

01. Maintenance Officer/Level 6 - Deputation only Preservation Asstt / Level 5 - Deputation only
Security Asstt / Level 5 - Deputation only
Security Asstt / Level 5 - Deputation/STC//Deputation/Re-employment
Exhibition Officer/ Level 6 - Promotion / Deputation / Absorption Deputation/Re-employment
Ref : Employment News 22-28 Feb 2020

Sr Accountant/Level 6-Deputation only Ref : Employment News 28 Mar-03-Apr 2020

Junior Accountant/Level 5-Deputation only
Admin & Security Officer\*/Level 7 - Deputation only (\* Anticipatory vacancy to make panel only )
Ref : Employment News 27 Jun -03 Jul 2020

Armed Foxes personnel during their last year of Discharge, can also apply for the post of Exhibition Officer of Security Assistant on Deputation/Re-employment, if they fulfilling the eligibility criteria. For other details, eligibility conditions and Proforma is available on the website of the DC (handicrafts) at URL: www.handicrafts. nic.in/www.nationalcraftsmuseum.nic.in.

davp 4 105/11/0002/2021

F. No. 22-03/2020-MIDH, Tech-I (E-85862) Government of India

## Ministry of Agriculture & Farmers Welfare

Department of Agriculture, Cooperation & Farmers Welfare Krishi Bhawan, New Delhi

Dated, the 27th July, 2020 Filling up to the post of Research Officer in the Directorate of Arecanut & Spices
Development, Calicut, Kerala, a subordinate office under Ministry of Agriculture
& Farmers Welfare, Department of Agriculture, Cooperation & Farmers Welfare by Composite method deputation (including short-term contract plus promotion.

it is proposed to fill up one post of Research Officer (General Central Service, Gro It is proposed to fill up one post of Research Officer (General Central Service, Group-A, Non-Ministerial) PB-3 in the scale of Rs 15.600-39,100/- plus grade pay Rs. 5400/- (pre-revised), Pay Matrix Level-10 (revised as per 7th CPC) in the Directorate of Arecanut & Spices Development, Calicut, a subordinate office under Ministry of Agriculture & Farmers Welfare, Départment of Agriculture, Cooperation & Farmers Welfare, by Composite method: deputation (including short-term contract) plus promotion as per the existing notified RRs. The eligibility conditions are as follows: Deputation (Including short term contract):

I Officers under the Central or State Governments/Union Territory Administrations or Indian Council of Agricultural Research of Agricultural Universities or Public Sector Undertakings or accognized research institutions or semi-Government or autonomous

Underlakings or recognized research institutions or semi-Government or autonomous

Undertakings of recognized research institutions of semi-covernment or autoromous bodies or statutory organizations.

(A) (I) holding analogous post on regular basis in the parent cadre or department or (II) with two years' service in posts in the grade rendered after appointment thereto on a regular basis in pay band-2. Rs. 9300-34800/- plus grade pay of Rs. 4800 - (pre-revised), Pay Matrix Level 3 -revised as per 7th CPC) or equivalent in the parent cadre

(III) with three years service in the grade rendered after appointment the regular basis in pay band 2 Rs 9300 34800/- plus grade pay of Rs 4 revised) Pay Matrix Level-7 invised as per 7th CPC) or equivalent in the page 1

(IV) with eight years' service in the grade in posts rendered after appointment hereto on a regular basis in pay hand-2 Rs 9300-34800/- plus-grade pay of Rs 4200 - (pre-

revised).Pay Matrix Level-6 (revised as per 7th CPC) or equivalent in the parent

cadre- or department, and (B) Possessing the following educational qualifications and experience:

statistical data.

Desirable: (I) One year experience relating to spice crops
(i) The Departmental Statistical Investigator in pay band. Rs. 9300-34800° plus grade pay of Rs. 4200° (pre-revised) or Pay Matrix Level 7 (revised as per 7th CPC) with eight years regular service in the grade shall also be considered along with deputationists and in case he or she is selected (or appointment to the post, the same shall be deemed to have been filled by promotion.

Note 1- The departmental officers in the feeder category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion. (Period of deputation (including short-term contract) including period of deputation (including short-term contract) in another ex-cadre post held immediately proceeding this appointment in the same or some other organization or department of the Central Government shall ordinarily not to exceed three years. The maximum age limit for appointment by deputation (including short-term contract) shall not be exceeding fifty

Government shall ordinarily not to exceed three years. The maximum age limit for appointment by deputation (including short-term contract) shall not be exceeding fifty six years as on the closing date of receipt of applications).

Note 2: For purposes of appointment on deputation basis, the service rendered on a regular basis by an officer prior to 01.01.2006 or the date from which the revised pay structure based on the Sixth Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended shall be deemed to be service rendered in the corresponding where there has been marger of more than one pre-revised scale of pay into one grade with a common grade-pay or pay scale, and where this benefit will extend only for the post for which that grade pay or pay scale is the normal replacement grade without any upgradation.

### MINISTRY OF PETROLEUM & NATURAL GAS

### GOVERNMENT OF INDIA SHASHTRI BHAWAN, NEW DELHI - 110001

APPLICATIONS FOR SELECTION OF MEMBER (LEGAL), PETROLEUM AND NATURAL GAS REGULATORY BOARD (Advt. - 02).

Nominations/Applications are hereby invited for consideration of the Search Committee for selection to one post of Member (Legal), Petroleum and Natural Gas Regulatory Board. The post will fall vacant on 20.03.2020.

- 2. The term of office, the salaries and allowances payable to and the other terms and conditions of service of Member, Petroleum and Natural Gas Regulatory Board is governed by the PNGRB Act, 2006 and the rules notified thereunder. The Act and the Rules notified thereunder are also available on the website at http://www.petroleum.nic.in.
- 3. Bio-data of those who fulfil the qualifications and not more than 62 years of age as on 01.08.2020, be sent in the format given below:

<b>, i</b> . %	Name of the Post applied for/ Advertisement No.	
ii.	Name of the Applicant	
iii.	Father's Name	
iv.	Date of Birth	
v.	Age as on <u>01.08.2020</u>	
vi.	Address for Communication	
vii.	Telephone No Landline (with STD code) & Mobile	Bright Bright
viii.	E-mail Address	and the second s
ix.	Whether application is sent through Proper Channel (Yes/No)	
x.	Present Occupation/Profession/Service	
хi.	Educational Qualifications	A CANADA TO JOSEPH CONTRACTOR AND A CONT
xii.	Previous Employment/Experience Details (enclose details of experience as per PNGRB Act, 2006)	
xiii.	Attach one page write-up of your expectation from the job	

- 4. Last date for receiving applications: 30 days from date of advertisement in the leading newspapers (Applications received after this date will not be considered)
- 5. The applications in the prescribed proforma may be forwarded along with following documents:
  - i. Special Achievements/Field of Specialization.
  - ii. Vigilance Status (VS/IC/PC).
  - iii. A statement showing major/minor penalties imposed during the last ten years.
  - iv. CR dossiers containing CRs for the last ten years. In case of photocopies of CR dossiers, every page should be duly attested by an officer not below the rank of Under Secretary to the Govt. of India.
- 6. Application received after the closing date or without the APAR/CRs dossier (or attested photocopies of ACRs) or otherwise found incomplete or not in the prescribed proforma are liable to be rejected. Officers who apply for the post will not be allowed to withdraw their candidature subsequently. Advance copies of application received after the last date or otherwise found incomplete are liable to be rejected.
- 7. While forwarding the applications, it may be verified & a certificate may be furnished to the effect that the particulars furnished by the officer are correct. It may

also be confirmed that in the event of selection for appointment, the officer concerned will be relieved of his duties.

- 8. The Search Committee reserves the right to consider persons other than those nominated or who have applied.
- 9. Address for sending applications:

Joint Secretary (GP),
Ministry of Petroleum & Natural Gas,
Shastri Bhawan,
New Delhi- 110001.

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